

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/23/2017
NAME OF THE PETITIONER(S) : ASHOK KUMAR KANODIA & 2 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preethi . S. Arasu Counsel for Petitioner
for Rajagopal & Raghunathan
Advocates

Preethi S. Arasu

2. M.K. PREETHA .
for KSR & CO.

Counsel for
Respondents

M.K. Preetha

ORDER

Counsels for both the parties are present. Counsel for Respondent prayed for time for filing the counter, failing which the right of filing counter shall stand forfeited. At request, time is enlarged. Put up on **07.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)